- (d) if so, the details thereof;
- (e) by when the proposed commission is going to be set up; and
- (f) whether the Commission is going to focus only on higher and secondary education?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) Yes, Sir.

(b) to (f) The issue was discussed in an Inter Ministerial meeting on 17.8.2004, with the representatives of the Ministry of Home Affairs, Department of Legal Affairs, Department of Expenditure and the Planning Commission. Subsequently, a note was submitted to the Prime Minister for consideration and the directions received in this regard are being processed.

## Assistance to voluntary organisations/agencies

- 1047. SHRI T.T.V. DHINAKARAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the criteria fixed for providing assistance to voluntary organisations and agencies engaged in welfare of women and children/dissemination and spread of women education;
- (b) whether it is a fact that only three NGOs from Tamil Nadu have been given a meagre assistance during the last three years;
- (c) the amount released by Government to each of these organisations during the last three years and till date, State-wise; and
- (d) the details of the agencies which are monitoring and auditing such organisations?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): (a) The basic criteria used for selection of NGOs and other agencies for operating the programmes of Department of Women and Child Development include the following:

- (i) Registered under one of the relevant statutory acts;
- (ii) In existence for a period of at least three years after registration;

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- (iii) Have audited statements of Accounts for last three years;
- (iv) Financial sound;
- (v) Recommendation of State Governments/State Level Empowered Committees constituted for the purpose;
- (vi) Experience in relevant field.
- (b) No, Sir.
- (c) Details of the agencies to whom funds were released State-wise and scheme-wise for the last three years are available in the respective Annual Reports of the Department. Information on release of grants State-wise for the current year (till date) is in the Statement (See below).
- (d) A system exists to review the performance of various organisations through periodical reports, review meetings and field visits by the concerned Programme Officers.

## Statement

(Rs. In lakhs)

SI. Name of the Scheme Details of Grants released during the year 2004-0										
No.	Name of the States	Swadhar	Working Women Hostel	Swaw- lamban	STEP@	Short Stay Homes	National Creche Fund			
1	2	3	4	5	6	7	8			
1.	Andhra Pradesh	5.10	-	2.13	-	72.12	119.22			
2.	Arunachal Pradesh	-	-	-	•	6.47	-			
3.	Assam	-	-	4.19	-	20.68	34.18			
4.	Bihar	-	-	-	-	47.84	-			
5.	Chhattisgarh	-	-	1.14	-	-	-			
6.	Gujarat	-	-	1.36	-	13.77	1.91			
7.	Haryana	-	-	41.38	-	7.76	20.24			
8.	Himachal Pradesh	-	-	2.75	•	-	-			
9.	Jammu & Kashmir	-	•	14.00	•	-	•			
10.	Jharkhand	-	-	-	-	9.05	-			
11.	Karnataka	50.34*	5.85	21.07	-	55.28	6.46			
12.	Kerala	-	2.00	40.00	-	16.63	-			
13.	Madhya Pradesh	-		6.03	<u>.</u>	50.02	0.55			

1	2	3	4	5	6	7	8
14.	Maharashtra	-	70.71	48.24	-	81.07	11.83
15.	Manipur	-	-	36.50	•	21.65	-
16.	Meghalaya	-	-	1.14	-	-	-
<b>17</b> .	Mizoram	-	-	-	-	2.59	-
18.	Nagaland	•	-	2.34	13.74	2.59	-
19.	Orissa	19.35	-	68.60	-	73.66	-
20.	Punjab	-	-	-	-	6.80	-
21.	Rajasthan	-	-	2.63	-	22.59	-
22.	Sikkim	-	-	-	-	- '	-
23.	Tamil Nadu	4.60	18.00	1.61	-	131.75	5.99
24.	Tripura	-	-	-	-	7.76	-
25.	Uttar Pradesh	10.68	1.07	114.65	5.29	92.10	3.69
26.	Uttaranchal	-	-	1.78	-	14.22	14.78
<b>27</b> .	West Bengal	0.56	13.86	39.14	-	72.35	14.78
28.	Chandigarh	-	-	-	-	4.08	-
29.	NCT of Delhi	16.79	-	-	-	12.85	-
30.	D & N Haveli	-	-	-	-	3.88	-
31.	Daman Diu, Goa	-	-	-	-	•	-
<b>32</b> .	Lakshadweep	-	-	-	-	-	-
33.	Pondicherry	-	-	-	-	7.76	•

@Support For Training And Employment Programme

\*Includes Rs. 0.61 lakh released under the Grants-in-Aid for financial assistance in the field of Women and Child Development (Social Defence)

## **National Nutritional Programme**

1048. SHRI K. CHANDRAN PILLAI: SHRI A. VIJAYARAGHAVAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to extend the National Nutritional Programme for the upper primary schools;